

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/90/2017
NAME OF THE PETITIONER(S) : MEDICI HOLDINGS LTD
NAME OF THE RESPONDENT(S) : PHOTON INFOTECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. Prasadiah
FOR K. MOORTHY.

Counsel for Respondent
6, 7, 8.



PAWAN JHABAKH

Counsel for R1 to R5



P. RAJ KUMAR JHABAKH

COUNSEL FOR
APPLICANT



ORDER

Counsel for petitioner present. Counsel for R1 to R5 and counsel for R6 to R8 are present. Both the counsel prayed time for filing written submissions. Time extended at their request. Put up on 26.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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